

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 145 OF 2018 &
IA NO. 690 OF 2018

Dated: 10th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Godawari Power & Ispat Ltd.

...Appellant(s)

Vs.

**Chhattisgarh State Electricity Regulatory
Commission & Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain
Mr. Vishvendra Tomar

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey for R-1

Mr. Apoorv Kurup
Mr. A.C. Boxipotro for R.2

ORDER

Learned counsel for respondent No.2 seeks some time to file reply to the IA No. 690 of 2018 (Appln. for stay). Time is granted. Learned counsel for respondent No.2 may file reply to the IA on or before 17.09.2018 with advance copy to the other side.

List the IA No. 690 of 2018 for hearing on **20.09.2018.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson